

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 117
(IB)-05/ND/2021

IN THE MATTER OF:

Deepak Gupta	...	Applicant
Vs.		
Elixir Buildcon Pvt. Ltd.	...	Respondent

Order under Section 7 of IBC.

Order delivered on 27.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Yaksh Garg Adv, Proxy Counsel
For the Respondent : Mr. Ashish Porwal, Mr. Luv Madan Advs.

ORDER

Mr. Yaksh Garg, Learned Proxy Counsel seeks adjournment stating that the arguing counsel is unwell.

List on **15.09.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA